

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Tmt. S.Meenakumari  
Ld. Registrar

Date: 10-05-2019  
Time: 12 Noon

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.138 of 2017(SZ) <b>IN</b> Application No.63 of 2017(SZ)	C.H.Balamohan Bharathipuram Pondicherry <b>Vs</b> The Union of Territory of Pudhucherry Rep.,by its Secretary to Government, Department of Science, Technology and Environment, Pudhucherry and others	M/s. Yogeshwaran.A <b>Counsel for Applicant</b>  M/s. K.R.Harin for R1 to R3 M/s. Dr.S.Padmas for R5	Private Notice not sent to R4 For Reply of R1 to R3,R5

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